


OFFICE OF THE DISTRICT & SESSIONS JUDGE,
CHANDIGARH.

EMPLOYMENT NOTICE

Applications on the prescribed proforma are invited for filling up *02 posts of Process Server on regular basis* from eligible candidates alongwith self attested copies of educational certificates and two photographs duly attested by the Gazetted officer uptill *14.03.2017 at 5.00 p.m.*

<i>Sr. No.</i>	<i>Name of the Post</i>	<i>No. of Posts</i>	<i>Pay</i>	<i>Minimum Qualification</i>
1	<i>Process Server</i>	2 (General)	4900-10680+ 1650 Grade pay As per instructions issued by the Chandigarh Administration, fixed monthly emoluments (which shall not include any Grade Pay, annual increment or any other allowance) OR the pay as per D.C./labour rates, which is at present Rs.11,803/-, fixed by the Deputy Commissioner, Chandigarh from time to time, whichever is higher will be paid during the probation period.	Matriculate with knowledge of Hindi and Punjabi

The candidate should not be less than 18 years and not more than 37 years of age, as on 01.01.2017. The maximum age relaxation to the candidates belonging to B.C., S.C., and Ex-servicemen category will be given as per the instructions of Chandigarh Administration. Prescribed proforma alongwith detailed terms & conditions are available on the official website of District Court, Chandigarh i.e. ecourts.gov.in/chandigarh.


District & Sessions Judge,
Chandigarh. (4/3/17)

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APPLICATION FOR THE APPOINTMENT TO POST OF PROCESS SERVER IN THE SESSIONS
DIVISION, CHANDIGARH

To

The Ld. District & Sessions Judge,
Chandigarh.

Name in Block letter :

Father's/Husband's Name :

Date of Birth (Attach proof) :

Age as on 01.01.2017 :

Category (Attach proof) :

Permanent Address :

Correspondence Address :

Nationality :

Contact Number/Mobile No. :

Are you married :

Do you have more than one
living wife. :

Have you ever been dismissed from Govt. :
Service or convicted by any court.

Educational Qualification:-

<i>Name of Examination</i>	<i>Board/University</i>	<i>Year of Passing</i>	<i>Percentage of marks/Grade obtained</i>
Matriculation			
Other if any			

Declaration:-

I hereby certify that the above said particulars are correct and true to the best of my knowledge and nothing has been concealed therein and in the case found false, my candidature will be liable to be rejected.

Signature of applicant

Encls:-

Terms & Conditions

No candidate shall be eligible for appointment unless he is a matriculate with knowledge of Hindi and Punjabi.

Note :-

1. List of eligible/ineligible candidates, date of suitability test/interview, list of successful candidates and further updates will be displayed on the site ecourts.gov.in/chandigarh from time to time and no letter in this regard will be issued separately by this office.
2. Self attested copies of relevant testimonials i.e. proof of qualification, Date of birth. Category belongs to, two recent passport size photographs duly attested by Gazetted officer, etc. must be attached with the application. Applications without copies of relevant testimonials and that received after **14.03.2017** (even by Post) will not be entertained. Incomplete applications and applications not on prescribed proforma will be summarily rejected.
3. The candidates shall have to produce original testimonials as and when demanded by this office. No TA/DA will be paid to the candidates appearing for test.
4. Number of posts (mentioned above) may increase or decrease.

District & Sessions Judge,
Chandigarh.

Removed